

Annexure-6														
Name of Corporate Debtor:		Gadhinglaj Agro Alcochem (In Liquidation)			Date of commencement of Liquidation Process: 27.01.2021					List of Stakeholders as on: 24.12.2021				
List of operational creditors (Other than Workmen and Employees and Government Dues)														
S.no.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any (In Rs.)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien/ attachment pending disposal	Whether lien/attachment removed? (Yes or No)	Amount covered by guarantee	% share of total amount of claims admitted					
1	Sunder Enterprise	04.03.2021	1,64,65,598	1,64,60,171	Operational Creditor	-	N.A.	-	1.84	-	-	5,427	-	See Note 1
2	Chandra Coal Private Limited	08.03.2021	33,91,411	33,91,411	Operational Creditor	-	N.A.	-	0.38	-	-	-	-	See Note 1
3	Mahakali Logistics	23.02.2021	19,73,698	14,80,862	Operational Creditor	-	N.A.	-	0.17	-	-	4,92,836	-	See Note 1
4	Kothari Trading Company	26.02.2021	38,02,309	36,79,403	Operational Creditor	-	N.A.	-	0.41	-	-	1,22,906	-	See Note 1
5	Brihan Karan Sugar Syndicate Private Limited	18.08.2021	1,70,94,605	-	Operational Creditor	-	N.A.	-	-	-	-	1,70,94,605	-	See Note 1
TOTAL			4,27,27,621	2,50,11,847		-		-	2.80	-	-	1,77,15,774	-	
Notes:														
<p>1. Remarks: The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken.</p>														
<p>2. The list of creditors is modified in respect of directions of AA vide order dated 09.12.2021 (order received on 21.12.2021) in IA No. 2646/2021 in C.P. (IB) 977/MB/2019. Entry at Serial number 5 is added upon modification of the above list.</p>														